

1	2	3
3.	Bihar	37.72
4.	Gujarat	34.33
5.	Haryana	58.97
6.	Himachal Pradesh
7.	Jammu & Kashmir	42.40
8.	Karnataka	42.80
9.	Kerala	45.80
10.	Madhya Pradesh	24.03
11.	Maharashtra	30.12
12.	Manipur	4.44
13.	Meghalaya
14.	Nagaland
15.	Orissa	39.61
16.	Punjab	76.97
17.	Rajasthan	55.82
18.	Sikkim
19.	Tamil Nadu	78.60
20.	Tripura
21.	Uttar Pradesh	48.23
22.	West Bengal	66.06
	SUB-TOTAL : STATES	45.62
	UNION TERRITORIES	6.25
	NATIONAL AVERAGE	45.51

Deep Sea Fishing in Bay of Bengal

4119. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether deep sea fishing has been located in Bay of Bengal; and

(b) if so, where?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Deep Sea Fishing is being done in the Bay of Bengal.

(b) A fleet of 57 larger commercial fishing vessels are operating in India. They are mostly based at Vizag, and fish in Bay of Bengal.

Demolition of hutments in Delhi

4120. PROF. MADHU DANDAVATE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Delhi Administration has decided to demolish hutments in Delhi;

(b) if so, whether alternative accommodation is being offered to the hutments dwellers; and

(c) if so, how many hutments dwellers in Delhi have been evicted due to demolition of their hutments and how many among them have since been given alternative accommodation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Action is taken by Delhi Development Authority and local bodies against unauthorised constructions and encroachments including hutments in accordance with the law.

(b) It has been agreed in principle to provide resettlement facilities to the squatters left in the residuary pockets of Delhi existing in March, 1977 and it is proposed to